

Government of India
Ministry of Development of North Eastern Region
RAJYA SABHA

Unstarred Question No.819

To be answered on

Thursday, July 27, 2023/ Sravana 5, 1945 (Saka)

Question

Funds allocated to Manipur

819. Prof. Manoj Kumar Jha:

Will the Minister of Development of North Eastern Region be pleased to state:

- (a) the details of funds allocated for the development of hills and valley areas of Manipur;
- (b) the break-up of funds spent for development of the hills and valley areas of Manipur during the last three years and the current year, details thereof;
- (c) the details of Utilization Certificates (UCs) pending, if so, the details thereof; and
- (d) steps taken or proposed to be taken to ensure full utilization of the funds?

ANSWER

The Minister of the Ministry of Development of North Eastern Region
[Shri G. Kishan Reddy]

(a) and (b) The funds under schemes of Ministry of Development of North Eastern Region (MDoNER) are not bifurcated into hills and valley areas of any of the North Eastern States including Manipur. A total of Rs.363.14 crore have been released to Manipur for implementation of projects under various schemes of MDoNER and North Eastern Council (NEC) of which, Rs.114.99 crore was released in 2020-21; Rs.145.24 crore in 2021-22; Rs.65.18 crore in 2022-23; and Rs.37.73 crore released during 2023-24 (upto June, 2023).

(c) As on 30th June, 2023, utilization certificates of Rs.4.55 crore are pending under the North East Special Infrastructure Development Scheme; utilization certificates of Rs.54.59 crore are pending under the Non-Lapsable Central Pool of Resources-State scheme; utilization certificates of Rs.9.46 crore are pending under the Hill Area Development Programme. Apart from this, utilization certificates of Rs.8.36 crore are pending under schemes of NEC and utilization certificates of Rs.26.15 crore are pending under North East Road Sector Development Scheme (NERSDS), upto 31st March, 2023.

(d) The progress of the projects, including pace of expenditure and utilization of funds, is monitored through regular meeting with the State Governments/Implementing Agencies (IAs); onboarding of IAs on the Central Nodal Agency system and Public Financial Management System for real time transfer of funds to the executing agencies etc.
